

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 8th November, 2019

No. HC.V-51/2019/ 815 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Mukul Bhattacharjya, Programmer**, temporarily and until further orders, as **System Analyst** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of (PB-4) Rs. 30000-110000/- with Grade Pay of Rs. 13300/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Prakash Sharma, System Analyst, promoted to the post of Project Manager.

By order,

sdlr

REGISTRAR GENERAL

Memo No. HC.V-51/2019/ 815A /Estt. #

Dated 8.11.2019

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati.
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
14. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____
Gauhati High Court, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati with a request to upload the Notification in the High Court website.
16. The F&AO, Gauhati High Court, Guwahati.
17. Sri Mukul Bhattacharjya, Programmer, Gauhati High Court, Guwahati
18. The AOJ _____, Gauhati High Court, Guwahati.
19. The Court Officer No. I & II, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati
21. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
22. The Order/Personal File.

REGISTRAR GENERAL

08-11-19

BY
27/11/19